

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1187/2013

This the 1st day of September, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Sunil S/o Shri Krishan Kumar,
R/o Fashion Camp, Rori Bazar,
Post Office Sirsa, District Sirsa,
Haryana-125055.

...Applicant.

(By Advocate: None)

Versus

Union Public Service Commission,
Through its Chairman
Dholpur House, Shahjahan Road,
New Delhi-110069.

...Respondent.

(By Advocate: Shri Rajender Nischal)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called twice. None appears for the applicant. It is seen that there was no representation on behalf of the applicant on 31.08.2015 also, even on the revised call. It is also seen that the rejoinder had been filed as long back as on 07.07.2014, and for more than one year thereafter, the applicant has failed to advance his arguments in the case. Therefore, it appears that the applicant has lost interest in pursuing his case, and the O.A. is dismissed in default, and for non-prosecution.

(Raj Vir Sharma)

(Sudhir Kumar)

Member (J)

/kdr/

Member (A)